

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 69 of 2014

Dated : 18th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Lanco Kondapalli Power Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Amit Kapur
Ms. Divya Chaturvedi
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Swagatika Sahoo for R-2

Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-8 & R-61
Mr. Pradeep Misra
for R-48 & R-50

ORDER

The learned counsel for both the parties are directed to file their respective comprehensive Written Submissions after serving copy on the other side and make further submissions if any on

08.10.2014.

(Rakesh Nath)
Technical Member
Ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson